

National Company Law Tribunal


Allahabad Bench

C P No. 299/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.10.2018

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	Petitioner	
2.				

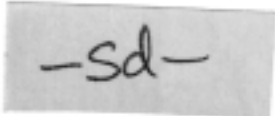
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Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur and Sh. Palash Agarwal, Advocate for the respondent company are present.

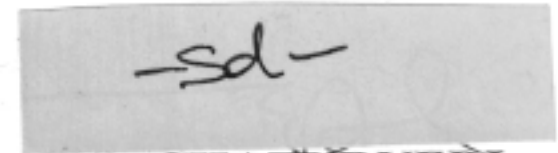
The learned CGSC seeks time to deal with the reply of the respondent and to file rejoinder. Hence, two weeks' time is granted.

The matter to be listed on 3rd December, 2018.

Dated: 29.10.2018



**SAROJ RAJWARE,
MEMBER (T)**



**H.P. CHATURVEDI
MEMBER (J)**